



A BRIEF REPORT

OF

**THE BUSINESS TRANSACTED DURING THE
FIRST SESSION**

(16, 22, 23, 24 MARCH, 2017)

OF

THE SEVENTH LEGISLATIVE ASSEMBLY

OF

THE STATE OF GOA

**GOA LEGISLATURE SECRETARIAT
PORVORIM – GOA
2017**



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PREFACE

This booklet contains statistical information of the business transacted by the Seventh Legislative Assembly of the State of Goa during its First Session, which was held on the 16, 22, 23 and 24 March, 2017.

PORVORIM – GOA
31/3/2017

N.B. SUBHEDAR
SECRETARY, LEGISLATURE

A BRIEF REPORT OF THE BUSINESS TRANSACTED BY THE SEVENTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA DURING ITS FIRST SESSION, 2017, WHICH WAS HELD ON THE 16TH, 22ND, 23RD AND THE 24TH MARCH, 2017

1. INTRODUCTION

Dr. (Smt.) Mridula Sinha, the Hon. Governor of Goa, vide Order dated the 15th March, 2017, summoned the First Session of the Seventh Legislative Assembly of the State of Goa, which commenced on the 16th March, 2017, at 11 30 AM at the Assembly Hall, Porvorim, Goa. The National Anthem was played at the commencement of the Session. The First Session, 2017 of the Seventh Legislative Assembly of the State of Goa had 4 sittings and had a duration of 6 hours and 8 minutes and has transacted an effective and a significant business.

2. DURATION OF THE SITTINGS OF THE HOUSE

The total duration of the sittings of the House was 6 hours and 8 minutes.

Sl. No.	Dates of sittings	Duration of sittings	Total duration of the sittings	
			Hours	Minutes
1.	16.3.2017	11 30 AM to 12 28 PM	0	58
2.	22.3.2017	11 30 AM to 11 50 AM	0	20
3.	23.3.2017	11 30 AM to 1 26 PM	1	56
4.	24.3.2017	11 30 AM to 1 53 PM	2	27

The total duration of the sittings of the House was 6 hours and 8 minutes.

3. ATTENDANCE OF THE HON. MEMBERS DURING THE FIRST SESSION OF THE SEVENTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA (EXCLUDING THE MINISTERS) IS ENUMERATED BELOW:

Sl. No.	Name of the Hon. Member	No of day/s attended the Session
1.	Shri Dayanand Raghunath Sopte	4 days
2.	Shri Rajesh Patnekar	4 days

3.	Shri Nilkanth Ramnath Halarnkar	4 days
4.	*Shri Sidharth Kuncalienker	4 days *Shri Sidharth Sripad Kuncalienker, was appointed by the Hon. Governor, to be the <i>Pro tem Speaker</i> on 15.3.2017.
5.	*Shri Vishwajit Pratapsingh Rane	1 day *The Resignation tendered by Shri Vishwajit Pratapsingh Rane, elected Member from Valpoi Constituency, from his seat in the House from the 16 th March, 2017 afternoon, has been accepted by the Hon. Speaker, Goa Legislative Assembly w.e.f. the 16 th March, 2017 afternoon. <u>(Bulletin Part II No. 7 dated 16.3.2017).</u>
6.	*Shri Chandrakant (Babu) Kavlekar	4 days * The Speaker, Goa Legislative Assembly, has recognized Shri Chandrakant Kavlekar, as the Leader of the Opposition of the Goa Legislative Assembly with effect from the forenoon of the 21 st March, 2017. <u>(Bulletin Part II No. 15 dated 21.3.2017).</u>
7.	Dr. Pramod Sawant	4 days Dr. Pramod Sawant, a Member of Goa Legislative Assembly, is elected as the Speaker of Goa Legislative Assembly on the 22 nd March, 2017, in pursuance of Article 178 of the Constitution. <u>((Bulletin Part II No.15 dated 22.3.2017).</u>
8.	Shri Michael Lobo	4 days *Shri Michael Lobo, stands duly elected to the post of the Deputy Speaker of the Goa Legislative Assembly on the 24 th March, 2017.
9.	Shri Glenn Souza Ticlo	4 days
10.	Smt. Jennifer Monserrate	4 days
11.	Shri Antonio Caetano Fernandes	4 days
12.	Shri Francisco Silveira	4 days
13.	Shri Pravin Zantye	4 days
14.	Shri Pratapsingh Raoji Rane	4 days
15.	Shri Ravi Sitaram Naik	4 days
16.	Shri Subhash Ankush Shirodkar	4 days
17.	Shri Milind Sagun Naik	4 days
18.	Shri Jose Luis Carlos Almeida	4 days

19.	Shri Mauvin Heliodoro Godinho	4 days
20.	Smt. Alina Saldanha	4 days
21.	Shri Wilfred D'Sa	4 days
22.	Shri Aleixo Reginaldo Lourenco	4 days
23.	Shri Digambar Vasant Kamat	4 days
24.	Shri Churchill Alemao	4 days
25.	Shri Luizinho Faleiro	4 days
26.	Shri Clafasio Dias	4 days
27.	Shri Filipe Nery Rodrigues	4 days
28.	Shri Nilesh Cabral	4 days
29.	Shri Deepak Prabhu Pauskar	4 days
30.	Shri Prasad Shashikant Gaonkar	4 days
31.	Shri Isidore Aleixinho Fernandes	4 days

DATES OF SITTINGS OF THE SESSION

16.3.2017

1. OATH OR AFFIRMATION

(I) Shri Sidharth Sripad Kuncalienker, was appointed by the Hon. Governor, to be the *Pro tem Speaker* on 15.3.2017. He was appointed to be the person before whom the Hon. Members could make and subscribe the Oath or Affirmation. The newly elected Members of the Seventh Legislative Assembly of the State of Goa made and subscribed the Oath or Affirmation and took their seats in the House on 16.3.2017.

(II) The following Members made and subscribed the Oath or Affirmation and took their seats in the House on 16.3.2017:

<u>Sl. No.</u>	<u>Name of the Hon. Member</u>	<u>No. and Name of Assembly Constituency</u>	<u>Party Affiliation</u>	<u>Language in which the Oath or Affirmation was taken by the Hon. Members</u>
1.	Shri Dayanand Raghunath Sopte	1- Mandrem	Indian National Congress	Marathi
2.	Shri Ajgaonkar Manohar Trimbak	2- Pernem	Maharashtrawadi Gomantak Party	Marathi
3.	Shri Rajesh Patnekar	3- Bicholim	Bharatiya Janata Party	Marathi
4.	Shri Nilkanth Ramnath Halarnkar	4- Tivim	Indian National Congress	English
5.	Shri Francisco C.J. A. De Pinto E Souza	5- Mapusa	Bharatiya Janata Party	English
6.	Shri Vinoda Datarama Paliencar	6- Siolim	Goa Forward Party	Konkani
7.	Shri Jayesh Vidyadhar Salgaonkar	7- Saligao	Goa Forward Party	Konkani
8.	Shri Michael Vincent Lobo	8- Calangute	Bharatiya Janata Party	English
9.	Shri Rohan Khaunte	9- Porvorim	Independent	Konkani
10.	Shri Glenn Souza Ticlo	10- Aldona	Bharatiya Janata Party	Konkani
11.	Smt. Jennifer Monserrate	12- Taleigao	Indian National Congress	English
12.	Shri Antonio Caetano Fernandes	13- St. Cruz	Indian National Congress	Konkani
13.	Shri Francisco Silveira	14-St. Andre	Indian National Congress	Konkani

14.	Shri Pandurang Madkaikar	15-Cumbarjua	Bharatiya Janata Party	English
15.	Shri Pravin Zantye	16- Maem	Bharatiya Janata Party	Marathi
16.	Dr. Pramod Pandurang Sawant	17- Sanquelim	Bharatiya Janata Party	Marathi
17.	Shri Pratapsingh Raoji Rane	18- Poriem	Indian National Congress	English
18.	Shri Vishwajit Pratapsingh Rane	19- Valpoi	Indian National Congress	English
19.	Shri Govind Gaude	20- Priol	Independent	Konkani
20.	Shri Ravi Sitaram Naik	21- Ponda	Indian National Congress	Hindi
21.	Shri Subhash Ankush Shirodkar	22- Siroda	Indian National Congress	Hindi
22.	Shri Ramkrishna alias Sudin Dhavalikar	23- Marcaim	Maharashtrawadi Gomantak Party	Marathi
23.	Shri Milind Sagun Naik	24- Mormugao	Bharatiya Janata Party	Marathi
24.	Shri Jose Luis Carlos Almeida	25-Vasco-Da- Gama	Bharatiya Janata Party	English
25.	Shri Mauvin Heliodoro Godinho	26- Dabolim	Bharatiya Janata Party	English
26.	Smt. Alina Saldanha	27- Cortalim	Bharatiya Janata Party	Konkani
27.	Shri Wilfred D'Sa	28- Nuvem	Indian National Congress	Konkani
28.	Shri Aleixo Reginaldo Lourenco	29- Curtorim	Indian National Congress	Konkani
29.	Shri Vijai Sardesai	30- Fatorda	Goa Forward Party	Konkani
30.	Shri Digambar Vasant Kamat	31- Margao	Indian National Congress	Konkani

31.	Shri Churchill Alemao	32- Benaulim	Nationalist Congress Party	Konkani
32.	Shri Luizinho Faleiro	33- Navelim	Indian National Congress	Konkani
33.	Shri Clafasio Dias	34- Cuncolim	Indian National Congress	Konkani
34.	Shri Filipe Nery Rodrigues	35- Velim	Indian National Congress	English
35.	Shri Chandrakant (Babu) Kavlekar	36- Quepem	Indian National Congress	Hindi
36.	Shri Nilesh Cabral	37- Curchorem	Bharatiya Janata Party	English
37.	Shri Deepak Prabhu Pauskar	38- Sanvordem	Maharashtrawadi Gomantak Party	Marathi
38.	Shri Prasad Shashikant Gaonkar	39- Sanguem	Independent	Marathi
39.	Shri Isidore Aleixinho Fernandes	40- Canacona	Indian National Congress	Konkani

2. **MOTION OF CONFIDENCE**

(i) Shri Manohar Parrikar, the Hon. Chief Minister, moved the following on **16.3.2017**:

“That this House expresses its Confidence in the Council of Ministers headed by Shri Manohar Parrikar.”

(ii) Shri Sidharth Sripad Kuncalienker, the *Pro tem*, Speaker, then put the Motion to the vote of the House by asking the Members to stand up for those in favour of the Motion. Accordingly, **22** Members stood in favour of the Motion and **16** Members stood against the Motion. Thus the Motion of Confidence was adopted, wherein the Confidence in the Council of Ministers headed by Shri Manohar Parrikar was proved in majority (i.e. **22** in favour of the Motion and **16** against the Motion).

DATES OF SITTINGS OF THE SESSION

22.3.2017

1. ANNOUNCEMENT MADE BY THE PRO TEM SPEAKER IN THE HOUSE

Shri Sidharth Sripad Kuncalienker, the *Pro tem Speaker*, announced in the House, that Shri Vishwajit. Pratapsingh. Rane, elected from Valpoi Constituency, has resigned from his seat on 16.3.2017 (Afternoon).

2. ELECTION OF SPEAKER

(a) Shri Sidharth Sripad Kuncalienker, the *Pro tem Speaker*, announced the receipt of the following nominations for election to the post of the Speaker. All the following nominations were moved by the Proposers and Seconders on 22.3.2017:

Dr. Pramod Sawant

Proposed by Shri Rajesh Patnekar

Seconded by Shri Glenn J.V.A.E. Souza Ticlo

Dr. Pramod Sawant

Proposed by Shri Ramkrishna Dhavalikar

Seconded by Shri Manohar Ajgaonkar

Dr. Pramod Sawant

Proposed by Shri Vijai Sardesai,

Seconded by Shri Rohan Khaunte

Dr. Pramod Sawant

Proposed by Shri Govind Gaude

Seconded by Shri Prasad Gaonkar

Shri Aleixo Reginaldo Lourenco

Proposed by Shri Luizinho Faleiro

Seconded by Shri Chandrakant Kavalekar

Shri Aleixo Reginaldo Lourenco

Proposed by Shri Digambar Kamat

Seconded by Smt. Jennifer Monserrate

Shri Aleixo Reginaldo Lourenco

Proposed by Shri Isidore Fernandes

Seconded by Shri Ravi Naik

(b) Shri Sidharth Sripad Kuncalienker, the *Pro tem* Speaker, then, put the Motion to the vote of the House by asking the Members to stand up for those in favour of the Motion. Accordingly, **20** Members stood in favour of the Motion and **15** Members stood against the Motion. Thus the Motion was adopted, by **20** in favour of the Motion and **15** against the Motion on the 22nd March, 2017.

(c) Thereafter Shri Sidharth Sripad Kuncalienker, the *Pro tem* Speaker, declared that **Dr. Pramod Sawant, stands duly elected as the Speaker of the Goa Legislative Assembly on the 22nd March, 2017.**

(d) On election of Dr. Pramod Sawant, to the post of Speaker, Shri Manohar Parrikar, the Hon. Chief Minister and Shri Chandrakant Kavalekar, the Hon. Leader of the Opposition, escorted him to his Chair.

(e) Shri Manohar Parrikar, the Hon. Chief Minister and Shri Chandrakant Kavalekar, the Hon. Leader of the Opposition, congratulated Dr. Pramod Sawant, for being elected as the Speaker of the House.

(g) Dr. Pramod Sawant, the Hon. Speaker, thanked all the Members of the House, for electing him as the Speaker of the Goa Legislative Assembly.

3. NOMINATION OF THE HON. MEMBERS ON THE PANEL OF THE PRESIDING MEMBERS FOR THE YEAR 2017-2018

The following Members were nominated on the Panel of Presiding Members for the year 2017-2018:

1. Shri Rajesh Patnekar
2. Shri Mauvin Godinho

3. Shri Francisco Silveira
4. Shri Isidore Fernandes

DATES OF SITTINGS OF THE SESSION

23.3.2017

1. ADDRESS BY THE HON. GOVERNOR

Dr. (Smt.) Mridula Sinha, the Hon. Governor of Goa, delivered her Address to the Seventh Legislative Assembly of the State of Goa during its First Session on the 23rd March, 2017, at 11 30 AM at the Assembly Hall.

(During the Address of the Hon. Governor, Shri Chandrakant Kavalekar, the Hon. Leader of the Opposition along with other Opposition Members left the House in protest).

2. COPY OF THE ADDRESS BY THE HON. GOVERNOR LAID ON THE TABLE OF THE HOUSE

The Secretary, Legislature, laid a copy of the Address delivered by the Hon. Governor of Goa on the Table of the House.

3. OBITUARY REFERENCES

(i) Dr. Pramod Sawant, the Hon. Speaker, made Obituary References to the passing of the following distinguished luminaries on the 23rd March, 2017:

1. Late Smt. Shashikalatai Kakodkar, the first woman former Chief Minister of the then Union Territory of Goa, Daman and Diu and former Minister of the State of Goa for Education, Public Health, Public Assistance and Social Welfare, passed away on the 28th October, 2016.

2. Late Smt. Sanyogita Zoiba Rane Sardesai, former Member of Parliament, passed away on the 12th January, 2017.

3. Late Ms. J. Jayalithaa, former Chief Minister of Tamil Nadu, passed away on the 5th December, 2016.

4. Late Shri Ishwardas Natekar, a veteran freedom fighter, passed away on the 23rd May, 2016.

5. **Late Shri George Menezes**, a renowned Goan author, columnist and diplomat, passed away on the 9th September, 2016.
6. **Late Shri Nandu Honap**, a veteran musician and a noted violinist, passed away on the 17th September, 2016.
7. **Late Shri Vasant Pai Raikar**, a veteran freedom fighter, passed away on the 30th September, 2016.
8. **Late Shri Shivaji Kudchadkar**, a veteran freedom fighter, passed away on the 30th September, 2016.
9. **Late Smt. Parmeshwar Godrej**, an eminent philanthropist, passed away on the 10th October, 2016.
10. **Late Shri Chandrakant Kenkre**, a veteran freedom fighter, passed away on the 26th October, 2016.
11. **Late Shri Harishchandra Gopalkrishna Pai**, a veteran freedom fighter, passed away on the 24th October, 2016.
12. **Late Shri Uttam Khandeparker**, a veteran freedom fighter, passed away on the 26th October, 2016.
13. **Late Shri Anil Swakul**, a noted theatre artiste, passed away on the 30th October, 2016.
14. **Late Shri Mahabaleshwar Divkar**, a veteran freedom fighter, passed away on the 1st November, 2016.
15. **Late Smt. Vimal Ranade**, an eminent social worker, passed away on the 13th November, 2016.
16. **Late Shri Pandit Shrikrishna Savlaram Haldankar** alias **Late Shri Pandit Babanrao Haldankar**, son of Goa and a renowned singer from Agra Gharana, passed away on the 17th November, 2016.
17. **Late Shri Narsinh Chari**, a veteran freedom fighter, passed away on the 19th November, 2016.
18. **Late Rev. Fr. Francisco Caldeira**, who epitomized the values of humanity and great compassion, passed away on the 21st November, 2016.

19. **Late Shri Dileep Padgaonkar**, an eminent journalist, passed away on the 25th November, 2016.
20. **Late Shri Sakharam Kalshavkar**, a veteran freedom fighter, passed away on the 25th November, 2016.
21. **Late Shri Vamanrao Pilgaonkar**, a veteran musician, passed away on the 25th November, 2016.
22. **Late Shri Anand Yadav**, a noted Marathi litterateur and winner of the prestigious Sahitya Akademi Award, passed away on the 27th November, 2016.
23. **Late Dr. Sulbha Brahme**, a noted Economist and an eminent social worker, passed away on the 1st December, 2016.
24. **Late Shri Biro Vitho Pawne**, a veteran freedom fighter, passed away on the 2nd December, 2016.
25. **Late Smt. Guilhermina Leitao**, popularly known as **Smt. Meena Leitao**, a talented actress, singer and a Tiatrhist of the Konkani stage passed, away on the 11th December, 2016.
26. **Late Shri Peter Gomes**, a renowned footballer and a Tiatrhist, passed away on the 26th December, 2016.
27. **Late Shri Om Puri**, a veteran actor, passed away on the 6th January, 2017.
28. **Late Shri Dattaram Kanekar**, an eminent dramatist, director, sportsman and social worker, passed away on the 2nd February, 2017.
29. **Late Shri Madhav Pandit**, a veteran freedom fighter and a noted educationist, passed away on the 15th February, 2017.
30. **Late Shri Shambhu Palkar**, a veteran freedom fighter, passed away on the 20th February, 2017.
31. **Late Shri Somnath Vishwanath Naik**, a noted author and a prominent actor, passed away on the 13th March, 2017.

(ii) The following Members spoke on the Obituary References:

1. Shri Ramkrishna Dhavalikar, Minister for P.W.D.
2. Shri Sidharth Kuncalienkar, MLA
3. Shri Churchill Alemao, MLA
4. Shri Mauvin Godinho, MLA

5. Shri Nilesh Cabral, MLA
6. Shri Manohar Azgaonkar, Minister for Tourism
7. Shri Vijai Sardesai, Minister for Town and Country Planning
8. Shri Rajesh Patnekar, MLA
9. Shri Rohan Khaunte, Minister for Revenue
10. Shri Govind Gaude, Minister for Art and Culture
11. Shri Vinoda Palienkar, Minister for W.R.D.
12. Shri Manohar Parrikar, Chief Minister.
13. Dr. Pramod Sawant, Speaker

(iii) Thereafter, the House paid its rich tributes and homage to these distinguished luminaries and also to the great Martyrs, Late Shri Bhagat Singh, Rajguru and Sukhdev, on Martyrs Day which is observed on the 23rd March every year. The Obituary References were unanimously passed by the House. Thereafter, the House stood in silence for one minute as a mark of respect to the departed souls.

4. PAPER LAID ON THE TABLE OF THE HOUSE

Shri Manohar Parrikar, the Hon. Chief Minister laid a Copy of the 'Economic Survey' 2016-2017, on the 23rd March, 2017.

5. ASSENT TO BILLS

The Assent of the Hon. Governor of Goa to the following 13 Bills passed by the Goa Legislative Assembly were reported by the Secretary, Legislature, on the 23rd March, 2017:

1. The Goa (Recovery of Arrears of Tax through Settlement) (Amendment) Bill, 2016.
2. The Goa Excise Duty (Amendment) Bill, 2016.
3. The Goa Value Added Tax (Ninth Amendment) Bill, 2016
4. The Goa Land Revenue Code (Amendment) Bill, 2016
5. The Goa Waste Management Corporation Bill, 2016
6. The Goa Regularization of Unauthorized Construction Bill, 2016
7. The Goa Motor Vehicles Tax (Amendment) Bill, 2016

8. The Goa Motor Vehicles (Taxation on Passengers and Goods)(Amendment) Bill, 2016
9. The Goa Succession, Special Notaries and Inventory Proceeding Bill, 2012
10. The Goa Co-operative Societies (Amendment) Bill, 2016
11. The Goa (Allotment of Plots to Certain Displaced Persons) Bill, 2016
12. The Goa Agricultural Produce Marketing (Development and Regulation) (Amendment) Bill, 2016
13. The Goa Public Gambling (Amendment) Bill, 2016.

6. GOVERNMENT BILL INTRODUCED

Shri Manohar Parrikar, the Hon. Chief Minister introduced –The Goa University (Amendment) Bill, 2017 on the 23rd March, 2017.

DATES OF SITTINGS OF THE SESSION

24.3.2017

1. ELECTION OF THE DEPUTY SPEAKER

(a) Dr. Pramod Sawant, the Hon. Speaker, announced the receipt of the following nominations for election to the post of the Deputy Speaker. All the following nominations were moved by the Proposers and Seconders on 24.3.2017:

Shri Michael Lobo

Proposed by Shri Vijai Sardesai

Seconded by Shri Jayesh Salgaonkar

Shri Michael Lobo

Proposed by Shri Nilesh Cabral

Seconded by Shri Sidharth Kuncalienker

Shri Michael Lobo

Proposed by Shri Rohan Khaunte

Seconded by Shri Govind Gaude

Shri Michael Lobo

Proposed by Shri Ramkrishna Dhavalikar

Seconded by Shri Deepak Prabhu Pauskar

Shri Isidore Alexinho Fernandes

Proposed by Shri Chandrakant Kavalekar

Seconded by Shri Wilfred D'Sa

Shri Isidore Alexinho Fernandes

Proposed by Smt. Jennifer Monserrate

Seconded by Shri Digambar Kamat

Shri Isidore Alexinho Fernandes

Proposed by Shri Aleixo Reginaldo Lourenco

Seconded by Shri Clafasio Dias

(b) Dr. Pramod Sawant, the Hon. Speaker, then put the Motion, proposed by Shri Nilesh Cabral, MLA and Seconded by Shri Sidharth Kuncalienker, MLA, to the vote of the House, by asking the Members to stand up for those in favour of the Motion. Accordingly, 21 Members stood in favour of the Motion and 15 Members stood against the Motion. Thus the Motion was adopted, by 21 in favour of the Motion and 15 against the Motion on the 24th March, 2017.

(c) Thereafter, Dr. Pramod Sawant, the Hon. Speaker, **declared that Shri Michael Lobo, stands duly elected to the post of the Deputy Speaker of the Goa Legislative Assembly on the 24th March, 2017.**

(d) On election of Shri Michael Lobo, to the post of the Deputy Speaker, Shri Manohar Parrikar, the Hon. Chief Minister and Shri Chandrakant Kavalekar, the Hon. Leader of the Opposition escorted him to his Chair.

(e) The following Members spoke:

1. Shri Manohar Parrikar, Chief Minister
2. Shri Chandrakant Kavalekar, Leader of the Opposition

3. Shri Ramkrishna Dhavalikar, Minister for P.W.D.
4. Shri Churchill Alemao, MLA
5. Shri Michael Lobo, Deputy Speaker
6. Dr. Pramod Sawant, Speaker

(f) Shri Michael Lobo the Hon. Deputy Speaker, thanked all the Members of the House, for electing him as the Deputy Speaker of the Goa Legislative Assembly.

2. **PAPER LAID ON THE TABLE OF THE HOUSE**

Shri Manohar Parrikar, the Hon. Chief Minister, laid the a copy of the Annual Administration Report of the Government of Goa for the year 2013-2014, on the Table of the House on the 24th March, 2017.

PRESENTATION OF THE SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2016-2017 (SECOND BATCH)

3. Shri Manohar Parrikar, the Hon. Chief Minister, presented the Supplementary Demands for Grants for the year 2016-2017 (Second Batch) on the 24th March, 2017.

4. **DISCUSSION, VOTING AND PASSING OF THE SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2016-2017 (SECOND BATCH)**

Dr. Pramod Sawant, the Hon. Speaker, put the presented the Supplementary Demands for Grants for the year 2016-2017 (Second Batch) to the vote of the House:

Division was sought:

21 In favour

16 Against

Thereafter, the Supplementary Demands for Grants for the year 2016-2017 (Second Batch) were passed on the 24th March, 2017.

5. **PRESENTATION OF THE ANNUAL FINANCIAL STATEMENT FOR THE YEAR 2017-2018**

- (i) Shri Manohar Parrikar, the Hon. Chief Minister, presented the Annual Financial Statement for the year 2017-2018 on the 24th March, 2017.

- (ii) Shri Pratapsingh Rane and Shri Luizinho Faleiro, MLAs sought clarifications.
- (iii) Shri Manohar Parrikar, the Hon. Chief Minister replied to the clarifications sought.

6. PRESENTATION, DISCUSSION, VOTING AND PASSING OF THE 'VOTE ON ACCOUNT' FOR THE YEAR 2017-2018

The 'Vote on Account' for the Financial year 2017-2018 was presented, discussed, voted and passed, by the House and the connected - The Goa Appropriation (Vote on Account) Bill, 2017, was introduced, considered and passed on the 24th March, 2017.

7. GOVERNMENT BILLS PASSED BY THE HOUSE

The following 3 Government Bills were passed by the First Session of the Seventh Legislative Assembly of the State of Goa:

(I) THE GOA UNIVERSITY (AMENDMENT) BILL, 2017

- (a) Shri Manohar Parrikar, the Hon. Chief Minister, introduced - **the Goa University (Amendment) Bill, 2017** on the 23rd March, 2017.
- (b) Shri Manohar Parrikar, the Hon. Chief Minister, moved, that the Goa University (Amendment) Bill, 2017, be taken into consideration on the 24th March, 2017.
- (c) Shri Pratapsingh Rane, MLA, spoke on the Bill.
- (d) The Motion for consideration of the Bill was put to vote and was adopted.
- (e) Clauses 2 and 3, Clause 1, the enacting formula and the long title were put to vote and was adopted.
- (f) The Motion for passing of the Bill was put to vote and was passed by the House on the **24th March, 2017.**

(II) THE GOA APPROPRIATION BILL, 2017 (RELATING TO THE SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2016-2017 (SECOND BATCH))

- (a) Shri Manohar Parrikar, the Hon. Chief Minister, moved for leave to introduce the Goa Appropriation Bill, 2017. The leave was granted and the Bill was introduced on the 24th March, 2017.
- (b) Shri Manohar Parrikar, the Hon. Chief Minister, moved that the Goa Appropriation Bill, 2017, be taken into consideration.

Division was sought:

21 In favour

16 Against

The Motion for consideration of the Bill was put to vote and was adopted.

- (c) Clauses 2 and 3, the Schedule, Clause 1, the enacting formula and the long title were put to vote and was adopted.
- (d) The Motion for passing of the Bill was put to vote and was passed by the House on the **24th March, 2017.**

(III) THE GOA APPROPRIATION BILL, (VOTE ON ACCOUNT) BILL, 2017

- (a) Shri Manohar Parrikar, the Hon. Chief Minister, moved for leave to introduce the Goa Appropriation (Vote on Account) Bill, 2017. The leave was granted and the Bill was introduced on the 24th March, 2017.
- (b) Shri Manohar Parrikar, the Hon. Chief Minister, moved that the Goa Appropriation(Vote on Account) Bill, 2017, be taken into consideration.
- (c) The Motion for consideration of the Bill was put to vote and was adopted.
- (d) Clauses 2 and 3, the Schedule, Clause 1, the enacting formula and the long title were put to vote and was adopted.
- (e) The Motion for passing of the Bill was put to vote and was passed by the House on the **24th March, 2017.**

8. NOMINATION OF THE MEMBERS ON THE BUSINESS ADVISORY COMMITTEE FOR THE YEAR 2017-2018

The following Members were nominated on the Business Advisory Committee for the year 2017-2018, on the 24th March, 2017:

1. Dr. Pramod Sawant, Speaker
2. Shri Michael Lobo, Deputy Speaker
3. Shri Manohar Parrikar, Chief Minister
4. Shri Chandrakant Kavalekar, Leader of the Opposition

5. Shri Ramkrishna Dhavalikar, Minister for P.W.D.
6. Shri Vijai Sardesai, Minister for Town and Country Planning
7. Shri Churchill Alemao, MLA

8. CONCLUSIONS

Dr. Pramod Sawant, the Hon. Speaker, made Valedictory remarks on the conclusion of the Session on the 24th March, 2017 and thereafter the National Anthem was played in the Legislative Assembly Hall on the conclusion of the Session. The First Session, of the Seventh Legislative Assembly of the State of Goa was adjourned *sine die* by the Hon. Speaker at the conclusion of the Session on the 24th March, 2017 at 1 53 PM.
